

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, राजियाबाद

08/12/16

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4109/1520	पंजाब म्यूचुअल		शाह बाद	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chailan/Deposit slip (The details of the Scheme and Chailan forms are available on this website)
2.	4108/154	विषय	4	कोतवाली	100=00	
3.	405/154	शामशदा	4	डबपुरम	100=00	
4.	4104/154	शुभेश	4	सिदानी जीत	100=00	
5.	4103/154	सुरेश	4	विषय नगर	100=00	
6.	4093/154	राशिद	4	मोदी नगर	100=00	
मिस्कारित मास			NIL			

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नियतवाह

In the Court of ACTM-5 GZB दिनांक 08.12.16

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	4074/16	ल० / रवि-कुमार	MV Act	कवि-नगर	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	5381/16	स० / इवान्त लोधी	"	इ० पुरम	100/-	
3	5382/16	स० / गौरव	"	"	100/-	
4	5617/16	स० / न-ए	"	"	100/-	
5	6005/16	स० / वीरसिंह कुमार	"	विजय-नगर	100/-	
6	5979/16	स० / ओ० चंद	"	बिंक रोड	100/-	
7	5883/16	स० / विकास	"	"	100/-	
<u>निरस्तारित वाह - NIL</u>						

तैयारकर्ता - तमपुत्रा
बिप्लव


Adl. Chief Judicial Magistrate
Court No-5, Ghaziabad